

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.255 of 2013

Dated : 31st January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Transco Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Shashank Pandit for
Mr. Pradeep Misra for R.1
Mr. Alok Shankar for R.4

ORDER

The learned counsel for the Commission and the Respondent No.4 seek some time to file the reply. Accordingly, they are directed to file the same on or before 26.02.2014 after serving copy on the other side.

Post the matter for hearing on **12.03.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson